

(c) Annual Report of the Jawaharlal Nehru University, for the year ended the 31st August, 1981.

(ii) Review by Government on the Annual Reports of the Jawaharlal Nehru University, New Delhi, mentioned at (i) above.

(iii) Statement giving reasons for the delay in laying the papers mentioned of (i) above.

[Placed in Library, See No. LT—5623/82, for (i), (ii) and (iii).]

II (a) Seventh Annual Report of the North-Eastern Hill University, Shillong, for the year 1980-81, together with Review by Government thereon.

(b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library, See No. LT—5622/82 for (a) and (b).]

Khuda Baksh Oriental Public Library (Maintenance) Regulations, 1981.

SHRIMATI SHEILA KAUL: Sir I also beg to lay on the Table a copy in English and Hindi of the Ministry of Education and Social Welfare (Department of Culture), Notification No. 11/22-KBL/76-2002, dated the 11th September, 1982, publishing the Khuda Bakh Oriental Public Library (Maintenance) Regulations, 1981, under sub-section (4) of section 28 of the Khuda Bakhsh Oriental Public Library Act, 1969. [Placed in Library, See No. LT—5621/82.]

I. Statement re. International Labour Conference.

II. Report of the Court of Inquiry in Jagannath Colliery in Dhenkanal District of Orissa State.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRIMATI MOHSINA

KIDWAI): Sir, I beg to lay on the Table—

I. A statement (in English and Hindi) of the action taken or proposed to be taken on the Convention and Recommendations adopted at the 67th Session of the International Labour Conference held in Geneva in June, 1981. [Placed in Library. See No. LT—5630/82.]

II. A copy (in English and Hindi) of the Report of the Court of inquiry on the causes of and circumstances attending the accident on the 24th June, 1981 at Jagannath Colliery in Dhenkanal District of Orissa State. [Placed in Library. See No. LT—5639/82]

Report and Accounts (1981-82) of the Life Insurance Corporation of India and related Papers.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIES AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI KALP NATH RAI): Sir on behalf of Shri Pattabhi Rama Rao, I beg to lay on the Table:—

A copy each (in English and Hindi) of the following papers, under section 29 of the Life Insurance Corporation Act, 1956:

(i) Twenty-fifth Annual Report and Accounts of the Life Insurance Corporation of India for the year 1981-82, together with the Auditors' Report on the Accounts.

(ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT—5658/82 for (i) and (ii).]

Social Security Certificates (Second Amendment) Rules, 1982

SHRI KALPNATH RAI: Sir, on behalf of Shri Pattabhi Rama Rao, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs), Notification G.S.R. No. 627(E), dated the 25th